

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

MA 404/2017 in CP-405(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 14.08.2018

NAME OF THE PARTIES:

P. Ramani
v/s.
Dharmishta Mithran & Ors.

SECTION : 241-242 of Companies Act, 2013.

ORDER

On the withdrawal memo filed by the Petitioner's Counsel, this Company
Petition is hereby **dismissed** as withdrawn.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Encl.: Withdrawal Memo